

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**LOK SABHA**

**UNSTARRED QUESTION NO 4274 TO BE ANSWERED ON: 20.12.2024**

**Disinvestment of Fertilizer PSUs**

**4274: SHRI HIBI EDEN:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government is considering reviving the plan for phased divestment of Public Sector Undertakings (PSUs) in the fertilizer sector from FY26, and if so, the details and timeline fixed in this regard;
- (b) the criteria fixed and the factors that are likely to be considered for selecting fertilizer PSUs for divestment, and the expected outcomes in terms of operational efficiency and financial performance;
- (c) whether the Government has consulted stakeholders, including PSU employees and farmer organisations, regarding the proposed divestment of fertilizer PSUs, and if so, the feedback received and the manner it is likely to be incorporated in the decision-making; and
- (d) the estimated revenue that the Government expects to generate from the phased divestment of fertilizer PSUs and the manner in which it intends to utilise these funds?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

**(SMT. ANUPRIYA PATEL)**

---

(a): No.

(b) to (d): Does not arise.

\*\*\*\*\*